

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 276 of 2014**

**Dated : 6<sup>th</sup> January, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**Madhya Pradesh Poorv Kshetra  
Vidyut Vitran Co. Ltd. & Ors.**

**...Appellant(s)**

**Versus**

**Madhya Pradesh Electricity Regulatory Commission**

**....Respondent(s)**

**Counsel for the Appellant(s):**

**Mr. M.G. Ramachan dran  
Mr. Anushree Bardhan**

**Counsel for the Respondent(s):**

**Mr. Anand K. Ganesan**

**ORDER**

Post the matter on **10<sup>th</sup> February, 2015.**

In the meantime, the learned counsel for the Respondents may file reply after serving copy on the other side.

**(Rakesh Nath)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

Vs/vg